

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01321/2019

DATED THIS THE 28TH DAY OF FEBRUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri M.V. Chandrakanth, KAS,
S/o Late Venkatashami,
Aged about 52 years,
Working as General Manager,
Karnataka Food and Civil
Supplies Corporation Limited,
No. 16/1, Tank Bund Area, Millers Road,
Vasanth Nagar, Bangalore 560 052

....Applicant

(By Advocate Shri M.S. Bhagwat)

Vs.

1. Union of India,
Represented by its Principal Secretary,
Department of Personnel and Training,
Central Secretariat, North Block,
New Delhi 110 001

2. Union Public Service Commission,
Represented by its Secretary,
Dholpur House, Shahjahan Road,
Delhi 110 069

3. The State of Karnataka,
Represented by its Chief Secretary,
Vidhana Soudha,
Bangalore 560 001

4. The State of Karnataka,
Represented by its Principal Secretary,
Department of Personnel

Administration and Reforms,
Vidhana Soudha, Bangalore 560 001

.....Respondents

(By Shri R.B. Sathyanarayana Singh, Counsel for Respondent No. 3&4, Shri H.R. Sreedhara, Counsel for Respondent No.1 and
Shri M. Rajakumar, Counsel for Respondent No. 2)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Learned counsel Shri M. Rajakumar appears for the UPSC. We heard all the learned counsels. The Government submits that they have already recommended the name of the applicant to be considered in the 2016 batch. He has a grievance that he should have been considered in the earlier batch but then we will leave this question to be decided later on. Let the UPSC decide on suitability for promotion into the IAS and then we will grant liberty to the applicant to raise this question at that point of time. Let the UPSC take appropriate decision within the next one month.

2. The OA is allowed to this limited extent. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01321/2019

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| Annexure A1 | Copy of the select list dated 29.11.2005 |
| Annexure A2 | Copy of the order dated 24.03.2017 |
| Annexure A3 | Copy of the representation dated 31.03.2017 |
| Annexure A4 | Copy of the order dated 31.03.2017 |
| Annexure A5 | Copy of the order dated 15.12.2017 |
| Annexure A6 | Copy of the order dated 08.02.2018 |
| Annexure A7 | Copy of the notification dated 23.02.2018 |
| Annexure A8 | Copy of the seniority list dated 14.05.2018 |
| Annexure A9 | Copy of the seniority list dated 03.09.2019 |
| Annexure A10 | Copy of the representation dated 09.04.2018 |
| Annexure A11 | Copy of the representation dated 28.12.2018 |
| Annexure A12 | Copy of the representation dated 29.08.2019 |
| Annexure A13 | Copy of the representation dated 21.10.2019 |
| Annexure A14 | Copy of the order dated 20.09.2019 |

Annexures referred in reply statement

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| Annexure R1 | Copy of the order dated 12.03.2019 |
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